

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/6398/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Principal Judge,
Family Court, Nalbari.

Dated Guwahati the th 30 July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.FC.NLB/08/2019/662 dtd. 19.07.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.07.2024, along with station leave permission, for the day,** as prayed for. The Counsellor, Family Court, Nalbari, and in his absence, the Chief Judicial Magistrate, Nalbari would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/6399-6400/A, dated , 30-7-24
Copy to.

1. The Chief Judicial Magistrate, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

30/07/24
JT. REGISTRAR (VIGILANCE)
[Signature]